

2007

APPELLATE TRIBUNAL FOR ELECTRICITY  
NEW DELHI

NOTIFICATION

In Pursuance of Rule 54 of the Appellate Tribunal for Electricity(Procedure, Form, Fee and Record of Proceedings) Rules, 2007, the Hon'ble Chairperson has directed that the Tribunal will be closed for the annual Summer Vacation from Friday the 1<sup>st</sup> June, 2007 to Saturday the 30<sup>th</sup> June,2007(both days inclusive) and will reopen on Monday the 2<sup>nd</sup> July,2007.

Hon'ble Chairperson has nominated Hon'ble Mr. A.AKhan, Technical Member and Hon'ble Mrs. Justice Manju Goel, Judicial Member to constitute the Vacation Bench during Summer Vacation for hearing urgent matters, if any, on Tuesdays viz.on 12<sup>th</sup> 19<sup>th</sup> and 26<sup>th</sup> of June, 2007.

During Summer Vacation, only the matters which are required to be immediately or promptly dealt with shall be received in the Registry and the Registrar on being satisfied of the urgency shall order registration and posting of such cases before the vacation Bench.

The Registry of the Tribunal will remain open daily except on Saturdays, Sundays and *other Govt.* holidays from 10.00 a.m. to 4.30 p.m.

22<sup>nd</sup> May, 2007

REGISTRAR